

The Information Technology (Amendment) Bill, 2023

MR. DEPUTY CHAIRMAN: The Information Technology (Amendment) Bill, 2023;
Shri Derek O'Brien.

SHRI DEREK O' BRIEN (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Information Technology Act, 2000.

The question was put and the motion was adopted.

SHRI DEREK O' BRIEN: Sir, I introduce the Bill.

The Public Service Integrity Bill, 2023

SHRI DEREK O' BRIEN (West Bengal): Sir, I move for leave to introduce a Bill to provide for regulation of appointments of retired persons in various Government, Constitutional, Statutory bodies, etc., by adhering to the mandatory cooling off period post-retirement and for the establishment of a Regulatory Authority and Review and Exemption Committee for granting exemptions in certain cases and for matters connected and incidental thereto.

The question was put and the motion was adopted.

SHRI DEREK O' BRIEN: Sir, I introduce the Bill.

The Elder Persons (Care and Protection) Bill, 2024

SHRI DEREK O' BRIEN (West Bengal): Sir, I move for leave to introduce a Bill to provide for the protection of rights of elder persons to lead a life with dignity and financial autonomy, free from abuse, neglect and exploitation and provision of specialized care to them by framing a holistic national policy for their welfare, development and protection and those of their caregivers and establishing a National Commission and State Commissions for Elder Care at the National and State levels and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.